

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 12 of 2013
In Appeal Nos. 26, 27, 28 of 2009**

Dated : 4th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co. of
Orissa & Ors.**

**.... Review Petitioner/
Appellant(s)**

Versus

**Orissa Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

**Counsel for the Review Petitioner/
Appellant(s)**

**Mr. Buddy A Ranganadhan
Mr. Hasan Murtaza**

Counsel for the Respondent(s) :

**Mr. Priyabrat Sahu
Mr. Ritwik Panda for R-1.**

ORDER

We have heard the Learned Counsel for the parties. The Learned Counsel for the Respondent – 'Commission' has filed the reply today after serving copy on the other side.

Order is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/kt